

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1759
ANSWERED ON:07.03.2006
RENEWAL OF EXPORT LICENCES
Gandhi Smt. Maneka

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has taken any steps to ease the process of renewing export licences; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) Sir, the Government has not taken any steps recently to ease the process of renewing export licences. The procedure adopted for revalidation of import and export licences as laid down in paragraph 2.13 of the Handbook of Procedures (Vol.), 2004-2009, published by the Directorate General of Foreign Trade is considered adequate.

(b) Does not arise.